

National Company Law Tribunal

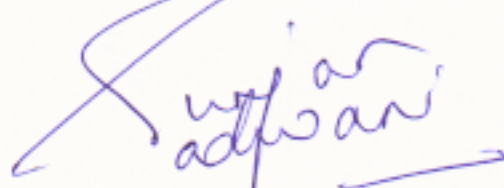

Allahabad Bench

CP NO. (IB) 25/ALD/2017
IA NO. 60/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.11.2017

NAME OF THE COMPANY: JODPL Pvt Ltd

SECTION OF THE COMPANIES ACT/I & B CODE:

| <u>Sl. NO.</u> | <u>Name</u> | <u>Designation</u> | <u>Representation</u> | <u>Signature</u> |
|----------------|--------------------|--------------------|-----------------------|---|
| 1. | MS. GUNJAN JADWANI | ADV. | } For RP |  |
| 2. | MR. SIDDHANT KANT | ADV. | | |
| 3. | MR. ROHAN GUPTA | ADV. | For GSPC |  |

CP No.(IB) 25/ALD/2017 With IA 60/2017

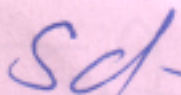
Sh. Siddhant Kant alongwith Ms. Gunjan Jadwani, Advocates for RP. Sh. Rohan Gupta, Advocate for GSPC.

Pursuant to an order dated 20.11.2017, the RP has submitted addl. Affidavit which is taken on record the supplementary argument from both sides are heard. The order is reserved.

List the matter on 24.11.2017.

Dated:23.11.2017

Typed by:
MD. Zaid
(Stenographer)


H.P. Chaturvedi, Member